

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA No.380 of 2016**

Dated: 4th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Ltd. Appellant(s)
Vs.
Saint Gobain Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Kaustav Som

Counsel for the Respondent(s) : Ms. Nikita Choukse for R.1
Mr. Sumit Kishore for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for further hearing on **08.09.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**